GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION No. 2904 TO BE ANSWERED ON 05.12.2019

NAI ROSHNI PROGRAMME

2904. SHRI M. BADRUDDIN AJMAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of women who have been trained under Nai Roshni programme during each of the last three years, community-wise and State-wise;
- (b) the details of eligibility and procedures to select beneficiaries for the scheme;
- (c) the details of the training centers under Nai Roshni programme, State-wise; and
- (d) the criteria for selecting the organization/agency for making it a centre under the same?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) Ministry of Minority Affairs has been implementing Nai Roshni scheme for Leadership Development of Minority Women across the country.
 - Details of Community-wise/ State-wise Number of the trainees trained under the scheme are given at **Annexure-I-A & I-B.**
- (b) The details of eligibility and procedure to select beneficiaries under the Scheme are given below:
 - (i) The trainees are to be selected by the empanelled Project Implementing Agencies (PIAs)
 - (ii) The trainee should belong to one of the six notified Minority Communities i.e Muslims, Sikhs, Christians, Buddhists, Zoroastrians (Parsis) and Jains. However, the scheme permits a mix of women from non-minority communities not exceeding 25% of total trainees.
 - (iii) The trainee should be between the age group of 18 years to 65 years.

- (iv) Although, there will be no annual income bar, woman/parent or guardian of woman having annual income not exceeding Rs.2.50 lakh from all sources would be given preference in selection.
- (v) Villages/Urban localities in rural/ urban areas having a substantial percentage of minority population shall be selected by the organization for conducting the leadership development training programme.
- (vi) The organization will involve Head of Gram Panchayat/Municipal Body/Local Authority for Identification/ Selection of women trainees.
- (c) State-wise number of PIAs empanelled under the scheme for 2017-18 to 2019-20 is given at **Annexure-II**.
- (d) Criteria for selection of organizations/agencies under the scheme is as follows:
 - (i) The organization must be duly registered and should have been in operation for a minimum of three years.
 - (ii) The organization should be financially viable and not have deficit account during the last three years.
 - (iii) The organization must have undertaken at least one project exclusively for development of women.
 - (iv) The organization must have at least three key training personnel who should at least be a Graduate / Graduate Diploma holder.
 - (v) The organization should not have been blacklisted by any Government Departments/agency.
 - (vi) In case of residential trainings for trainees, the organization must have the requisite residential boarding facilities, training space and toilets sufficient for at least 25 trainees.

Further details of the scheme are available on the website of the Ministry i.e www.minorityaffairs.gov.in

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2904 for answer on 05.12.2019

Nai Roshni - State-wise Community-wise data for FY 2016-17

	State Name	Number of Women Trainees								
S.No.		Muslims	Christians	Sikhs	Buddhists	Parsis	Jains	Others (Non- Minority)	Total	
	Uttar									
1	Pradesh	44046	28	2	22	2	2	1198	45300	
	Madhya									
2	Pradesh	6614	7	253	5	0	65	181	7125	
3	Assam	3362	144	0	0	0	3	16	3525	
4	Bihar	1000	0	0	0	0	0	0	1000	
5	Karnataka	1590	189	0	2	0	1	118	1900	
6	Rajasthan	1225	0	221	0	0	0	54	1500	
7	Delhi	696	5	18	12	0	4	15	750	
8	Tamil Nadu Uttarakhan	412	588	0	0	0	0	0	1000	
9	d	1400	25	25	0	0	0	50	1500	
	Andhra Pradesh	748	1	0	0	0	0	1	750	
11	Jharkhand	199	43	0	0	0	0	8	250	
12	Kerala	168	551	0	0	0	0	31	750	
13	Odisha	165	78	0	0	0	0	57	300	
14	West Bengal	423	0	0	0	0	0	202	625	
15	Chhattisgar h	361	8	0	4	0	2	0	375	
16	Punjab	0	0	238	0	0	0	12	250	
17	Telangana	224	2	0	0	0	0	24	250	
	Total	62633	1669	757	45	2	77	1967	67150	

^{*} The above data is provisional

Annexure 1-B

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question 2904 for answer on 05.12.2019

Nai Roshni - State-wise Community-wise data for FY 2017-18 and 2018-19

	State Name	Number of Women Trainees								
SN.		Muslims	Christians	Sikhs	Buddhists	Parsis	Jains	Others (Non- Minority)	Total	
	Uttar									
	Pradesh	44712	66	23	82	0	72	1110	46065	
	Madhya									
	Pradesh	8669	5	19	178	1	509	202	9583	
	Rajasthan	2034	0	217	1	0	37	111	2400	
	Assam	3771	65	0	6	0	0	114	3956	
	Jammu and									
	Kashmir	1096	0	7	202	0	0	95	1400	
	Karnataka	1439	61	1	0	0	12	87	1600	
	Bihar	373	0	0	0	0	0	2	375	
	Tamil Nadu	805	363	0	0	0	0	57	1225	
	Maharashtra	1113	12	7	229	0	3	36	1400	
	Punjab	91	41	1115	1	0	0	28	1276	
	West Bengal	1353	1	1	0	0	0	45	1400	
	Jharkhand	315	110	0	0	0	0	0	425	
	Haryana	328	3	499	1	0	0	44	875	
14	Uttarakhand	1672	69	75	0	0	0	134	1950	
	Andhra									
	Pradesh	1036	12	1	0	0	0	51	1100	
	Delhi	976	9	201	3	0	6	105	1300	
17	Odisha	160	164	0	0	0	0	26	350	
18	Kerala	174	400	0	0	0	0	26	600	
19	Telangana	392	5	0	0	0	0	28	425	
20	Chhattisgarh	437	104	3	0	0	0	6	550	
21	Nagaland	0	0	0	0	0	0	0	0	
	Pradesh	0	50	0	0	0	0	0	50	
23	Gujarat	244	0	0	0	0	27	29	300	
	Pradesh	81	0	29	0	0	0	15	125	
	Meghalaya	0	125	0	0	0	0	0	125	
	Sikkim	1	0	1	173	0	0	0		
	Total	71272	1665	2199	876	1	666	2351	79030	

^{*} The above data is provisional

Annexure II ply to part (c) of Lok Sabha Unsta

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 2904 for answer on 05.12.2019

State-wise details of PIAs empanelled under Nai Roshni Scheme

S.No.	State	No.of PIAs
1	Andhra Pradesh	11
2	Karnataka	14
3	Telangana	3
4	Tamil Nadu	10
5	Haryana	7
6	Delhi	9
7	Chhattisgarh	4
8	Gujarat	3
9	Kerala	6
10	Maharashtra	15
11	Punjab	11
12	Himachal Pradesh	1
13	Uttarakhand	15
14	Jammu & Kashmir	14
15	Bihar	12
16	Jharkhand	10
17	West Bengal	14
18	Odisha	7
19	Assam	31
20	Arunachal Pradesh	2
21	Meghalaya	1
22	Nagaland	3
23	Sikkim	1
24	Manipur	2
25	Rajasthan	24
26	Uttar Pradesh	331
27	Madhya Pradesh	78
	Total	639